

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1713  
ANSWERED ON:05.03.2015  
ENCROACHMENT ON NATIONAL HIGHWAYS  
Singh Shri Hukum

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether certain instances of encroachments on National Highways (NHs) have come to the notice of the Government;
- (b) if so, the details thereof, State and NH-wise;
- (c) whether the Government proposes to relocate or remove these encroachments particularly religious structures from National Highways;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (e) No major encroachment on National Highways has come to the notice of the Government. However, cases of temporary encroachments/squatters on National Highways came to the notice of authorities and those have been removed immediately, as per the provisions of the Control of National Highways (Land and Traffic) Act, 2002.